

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 368/2017 in
O.A. No.4502/2013**

New Delhi this the 24th day of August, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Ms. Harpreet Kaur
D/o Sh. M. Singh,
R/o B-134/9, Chhatterpur Extension,
New Delhi-110029
2. Umesh Chandra Pandey
S/o Sh.P.N. Pandey,
R/o KV No.2, Staff Quarters No.II/8,
Parade Ground Road, Agra Cantt.Agra
3. Satish Chandra
S/o Sh. Raghuvir Singh,
R/o 9/26, Bahar Sahara States,
Jankipuram, Lucknow-226021
4. Ambaji
S/o Sh. M.Mahadev Rao,
R/oH B-15,KVS Staff Qtrs,
Type III/4, 3rd Floor, Sec.3,
Salt Lake, Kolkata-700106
5. Smt. Renuka Sonkar,
W/o Sh. Hansraj Sonkar,
H.No.8-5-162/5, F.No.I,
Saptagiri Homes, Mallikarjuna Colony
Old Bowen Pally Secunderabad-II. Applicants
New Delhi-110029

(By Advocate: Shri Yogesh Sharma)

Versus

1. Sh. Kewal Kumar Sharma,
Secretary,

Ministry of Human Resources Development
(Department of School Education & Literacy),
Shastri Bhawan, New Delhi.
Nirman Bhawan, New Delhi.

2. Sh. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016.
 3. Sh. S.S.Chauhan
Assistant Commissioner (Estt.)
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016.
- Respondents

(By Advocate: Shri S.Rajappa)

ORDER (ORAL)

Hon'ble Mr. V.Ajay Kumar, Member (J):

When the matter is taken up for hearing, learned counsel for the respondents submits that they have filed the compliance affidavit along with order dated 22.08.2018. The respondents further submits that they have also paid the consequential arrears to the applicant. Accordingly, the CP is closed. Notices issued to the respondents are discharged. No order as to costs.

(A.K. Bishnoi)
Member (A)

(V. Ajay Kumar)
Member (J)